

HIGH COURT OF SIKKIM : GANGTOK  
Record of Proceedings

**IA No. 01/2024**  
**IN**  
**Arb. A. No. 01/2024**

M/S SIKKIM URJA LIMITED

APPLICANT (S)

VERSUS

M/S ABIR INFRASTRUCTURE PRIVATE LIMITED  
AND OTHERS

RESPONDENT (S)

For Applicant : Mr. S.S. Hamal, Senior Advocate with Mr. Pradeep  
Sharma and Mr. Anirudh Gupta, Advocates.

For Respondent Nos. 1 and 3 : Mr. Sishir Mothay, Advocate with defective  
Vakalatnama.

For Respondent No. 2 : Mr. Pramit Chhetri, Advocate.

**Date: 15/05/2024**

**CORAM:**

**HON'BLE MR. JUSTICE BISWANATH SOMADDER, CHIEF JUSTICE**  
**HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE**

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**ORDER : (per the Hon'ble, the Chief Justice)**

The learned Advocate representing the applicant does not wish to press the  
instant application, which accordingly stands dismissed as withdrawn.

**(Bhaskar Raj Pradhan)**  
**Judge**

**(Biswanath Somadder)**  
**Chief Justice**